

there has been unauthorised cultivation of poppy in certain pockets of Dehradun and Uttar Kashi districts in the States of U.P. on a limited scale. The area under illegal poppy cultivation during the years 1980-81 and 1981-82 is reported to be about 157 and 150 hectares respectively.

(c) The State Government of U.P. and the concerned district authorities have been alerted to take strict enforcement action in cases of unauthorised poppy cultivation. Consequently, appropriate action under the law has also been taken against the cultivators who have been found to have undertaken illicit cultivation of poppy.

**PRODUCTION BY M/S. GWALIOR RAYONS,
MAVOOR (KERALA)**

3417. SHRI RAJESH KUMAR SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether M/s. Gwalior Rayons, Mavoor in Kerala, a Birla concern, has started production without obtaining the required sanction from Government of India;

(b) the date from which the company has started production;

(c) the reasons for not taking timely action against the company by the authorities concerned; and

(d) whether Government propose to take any action against the management of the company and if not, the reasons thereof?

**THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
P. A. SANGMA) :**

(a) and (b) Viscose Staple Fibre Unit of M/s Gwalior Rayons, Mavoor, Kerala is in operation without any industrial licence since 1968.

(c) and (d) The Government had constituted a commission headed by Justice Sarkar to investigate and report on all such cases. The Commission, however, was wound up without giving report in 1979. No penalties could be levied on the Company who have now submitted an application for regularisation of their unautho-

aised production of Viscose Staple Fibre in Mavoor under a scheme announced by the Government in September, 1980. A decision is yet to be taken on this application.

**FUNDS BY BANKS TO STEEL RE-ROLLERS
INDUSTRY**

3418. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the nationalised banks are extending funds to stainless steel re-rollers industry to withhold their stock in order to maintain high market price of the products;

(b) if so, whether Government approve these acts of nationalised banks;

(c) if not, whether Government propose to direct to withdraw loan support to the said industry; and

(d) if not, the reasons for the same?

**THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) :** (a) The Reserve Bank of India have reported that they are not aware of any such cases.

(b) to (d). Instructions to the banks are not to finance trade and industry in a manner which may lead to speculative profits through stock-piling of goods.

SECURITY ARRANGEMENTS AT AIRPORTS

**3420. SHRI MOHAN LAL PATEL :
SHRI CHINTAMANI JENA :
SHRI M. RAM GOPAL REDDY :**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the security arrangement at Palam and other airports is not adequate;

(b) the details of present security arrangements in regard to X-ray machine and metal detectors etc.;

(c) what are the other lapses; and

(d) what steps are being taken or proposed to be taken to equip our all inter-